

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ZOOM DEALCOMM PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Zoom Dealcomm Private Limited
2.	Date of incorporation of corporate debtor	11.01.2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109WB2008PTC121668
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: 66, Nalini Seth Road, Ground Floor, Kolkata, West Bengal, 700007
6.	Date of closure of Insolvency Resolution Process	01.07.2024
7.	Liquidation commencement date of corporate debtor	01.07.2024
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Sriram Mittal Registration No.: IBBI/IPA-001/IP-P02276/2021-22/13677
9.	Address and e-mail of the liquidator, as registered with the Board	Registered Address: Sriram Mittal & Co, Room No 611, 6th Floor., P-41, Princep Street, Kolkata, West Bengal, 700072 Registered E-mail: srirammittal.ey@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: Chitrakoot Building, Room No.98, 9th Floor, 230A, A.J.C. Bose Road, Kolkata- 700020 E-mail: cirp.zoomdealcomm@gmail.com
11.	Last date for submission of claims	31.07.2024

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the Zoom Dealcomm Private Limited on 01.07.2024.

The stakeholders of Zoom Dealcomm Private Limited are hereby called upon to submit their claims with proof on or before 31.07.2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 08.07.2024
Place : Kolkata



Sriram Mittal
Liquidator

IBBI/IPA-001/IP-P02276/2021-22/13677
AFA Valid till: 30.06.2025

FORM B
PUBLIC ANNOUNCEMENT
 (Regulation 12 of the Insolvency and Bankruptcy Board of India
 (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
ZOOM DEALCOMM PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Zoom Dealcomm Private Limited
2.	Date of Incorporation of Corporate Debtor	11.01.2008
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U51109WB2008PTC121668
5.	Address of the Registered Office and Principal Office (If any) of Corporate Debtor	Regd. Office : 66, Nalini Seth Road, Ground Floor, Kolkata, West Bengal, 700007
6.	Date of closure of Insolvency Resolution Process	01.07.2024
7.	Liquidation commencement date of corporate debtor	01.07.2024
8.	Name and registration number of the insolvency professional acting as liquidator	Name : Sriram Mittal Registration No.: IBBI/IPA-001/IP-P02276/2021-22/13677
9.	Address and e-mail of the liquidator, as registered with the Board	Registered Address : Sriram Mittal & Co, Room No. 611, 6th Floor, P-41, Princep Street, Kolkata, West Bengal - 700072 Registered E-mail : srirammittal.ey@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address : Chitrakoot Building, Room No. 98, 9th Floor, 230A, A.J.C. Bose Road, Kolkata - 700020 E-mail : cirp.zoomdealcomm@gmail.com
11.	Last date for submission of claims	31.07.2024

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the Zoom Dealcomm Private Limited on 01.07.2024.

The stakeholders of Zoom Dealcomm Private Limited are hereby called upon to submit their claims with proof on or before 31.07.2024, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sriram Mittal
Liquidator

Date : 08.07.2024

IBBI/IPA-001/IP-P02276/2021-22/13677

Place : Kolkata

AFA Valid till : 30.06.2025

ফর্ম 'বি'		
প্রকাশ্য ঘোষণা		
[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (লিকুইডেশন প্রসেস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ১২ অধীনে] জুম ডিলকম প্রাইভেট লিমিটেড-এর স্বার্থধারকদের অবগতির জন্য		
ক্রম নং.	বিবরণ	বিশদ তথ্য
১.	কর্পোরেট ঋণগ্রহীতার নাম	জুম ডিলকম প্রাইভেট লিমিটেড
২.	কর্পোরেট ঋণগ্রহীতার প্রতিষ্ঠার তারিখ	১১.০১.২০০৮
৩.	যে কর্তৃপক্ষের অধীনে এই কর্পোরেট ঋণগ্রহীতা প্রতিষ্ঠিত/ নিবন্ধীকৃত	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা
৪.	কর্পোরেট ঋণগ্রহীতার কর্পোরেট আইডেন্টিটি নম্বর/ লিমিটেড লায়ালিটি আইনডেন্টিফিকেশন নম্বর	U51109WB2008PTC121668
৫.	কর্পোরেট ঋণগ্রহীতার রেজিস্টার্ড অফিস এবং মুখ্য অফিস (যদি থাকে)-এর ঠিকানা	রেজিঃ অফিস: ৬৬, নলিনী শেঠ রোড, থাউন্ড ফ্লোর, কলকাতা, পশ্চিমবঙ্গ, ৭০০০০৭
৬.	ইনসলভেন্সি রেজোলিউশন প্রসেস বন্ধের তারিখ	০১.০৭.২০২৪
৭.	কর্পোরেট ঋণগ্রহীতার লিকুইডেশন শুরুর তারিখ	০১.০৭.২০২৪
৮.	লিকুইডেটর হিসেবে ক্রিয়াকর্মী ইনসলভেন্সি প্রফেশনালের নাম এবং রেজিস্ট্রেশন নম্বর	শ্রীরাম মিশ্রাল রেজিস্ট্রেশন নং: IBBI/IPA-001/IP-P02276/ 2021-22/13677
৯.	বোর্ডের কাছে নিবন্ধন অনুযায়ী লিকুইডেটরের ঠিকানা এবং ই-মেল আইডি	রেজিস্টার্ড ঠিকানা: শ্রীরাম মিশ্রাল অ্যান্ড কোং, রুম নং ৬১১, ৭ম তল, পি-৪১, প্রিন্সেপ স্ট্রিট, কলকাতা, পশ্চিমবঙ্গ-৭০০০৭২ রেজিস্টার্ড ই-মেল: srirammittal.ey@gmail.com
১০.	লিকুইডেটরের সঙ্গে যোগাযোগের জন্য ব্যবহার্য ঠিকানা এবং ই-মেল আইডি	ঠিকানা: চিত্রকূট বিল্ডিং, রুম নং ৯৮, ১০ম তল, ২৩০এ, এজেন্সি বোস রোড, কলকাতা-৭০০০২০ ই-মেল: cirp.zoomdealcomm@gmail.com
১১.	দাবি পেশের শেষ তারিখ	৩১.০৭.২০২৪
এতদ্বারা এই নোটিস জারি করা হচ্ছে যে, মহামান্য ন্যাশনাল কোম্পানি ল ট্রাইবুনালের কলকাতা বেঞ্চ ০১.০৭.২০২৪ তারিখে জুম ডিলকম প্রাইভেট লিমিটেড-এর লিকুইডেশন শুরুর আদেশ জারি করেছেন। জুম ডিলকম প্রাইভেট লিমিটেড-এর স্বার্থধারকদের প্রতি আহ্বান জানানো হচ্ছে যাতে তাঁরা ওপরে দফা নং ১০-তে উল্লেখ করা ঠিকানায় লিকুইডেটরের কাছে ৩১.০৭.২০২৪ তারিখের মধ্যে তাঁদের দাবির অনুকূলে প্রমাণ পেশ করেন। আর্থিক ঋণদাতারা কেবলমাত্র ইলেকট্রনিক উপায়ে তাঁদের দাবির অনুকূলে প্রমাণ দাখিল করবেন। বাকি সকল ঋণদাতা তাঁদের দাবির অনুকূলে প্রমাণ নিজে এসে, ডাক মাধ্যমে বা ইলেকট্রনিক উপায়ে দাখিল করতে পারবেন। দাবির অনুকূলে মিথ্যা বা বিভ্রান্তিকর প্রমাণ দাখিল করলে জরিমানা হতে পারে। শ্রীরাম মিশ্রাল লিকুইডেটর তারিখ: ০৮.০৭.২০২৪ স্থান: কলকাতা IBBI/IPA-001/IP-P02276/2021-22/13677 এএফএ: ৩০.০৬.২০২৫ অবধি বৈধ		

FORM B
PUBLIC ANNOUNCEMENT
 (Regulation 12 of the Insolvency and Bankruptcy Board of India
 (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
ZOOM DEALCOMM PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Zoom Dealcomm Private Limited
2.	Date of Incorporation of Corporate Debtor	11.01.2008
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U51109WB2008PTC121668
5.	Address of the Registered Office and Principal Office (If any) of Corporate Debtor	Regd. Office : 66, Nalini Seth Road, Ground Floor, Kolkata, West Bengal, 700007
6.	Date of closure of Insolvency Resolution Process	01.07.2024
7.	Liquidation commencement date of corporate debtor	01.07.2024
8.	Name and registration number of the insolvency professional acting as liquidator	Name : Sriram Mittal Registration No.: IBBI/IPA-001/IP-P02276/2021-22/13677
9.	Address and e-mail of the liquidator, as registered with the Board	Registered Address : Sriram Mittal & Co, Room No. 611, 6th Floor, P-41, Princep Street, Kolkata, West Bengal - 700072 Registered E-mail : srirammittal.ey@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address : Chitrakoot Building, Room No. 98, 9th Floor, 230A, A.J.C. Bose Road, Kolkata - 700020 E-mail : cirp.zoomdealcomm@gmail.com
11.	Last date for submission of claims	31.07.2024

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the Zoom Dealcomm Private Limited on 01.07.2024.

The stakeholders of Zoom Dealcomm Private Limited are hereby called upon to submit their claims with proof on or before 31.07.2024, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sriram Mittal
Liquidator

Date : 08.07.2024

IBBI/IPA-001/IP-P02276/2021-22/13677

Place : Kolkata

AFA Valid till : 30.06.2025

नमुना ब जाहीर अधिसूचना (इनसॉल्व्हन्सी अॅण्ड बँकरप्टसी बोर्ड ऑफ इंडिया (लिक्विडेशन प्रोसेस) रेग्युलेशन्स, २०१६ चे नियम १२ अन्वये) झुम डिलकॉम प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्षा वेधण्याकरिता	
अ.	तपशील
१	कॉर्पोरेट ऋणकोचे नाव
२	कॉर्पोरेट ऋणकोची स्थापना तारीख
३	ज्या प्राधिकरणाअंतर्गत कॉर्पोरेट ऋणको स्थापना/नोंदणीकरण झाले आहे
४	कॉर्पोरेट ऋणकोचे कॉर्पोरेट ओळख क्रमांक /मर्यादित दायित्व ओळख क्रमांक
५	कॉर्पोरेट ऋणकोचे नोंदणीकृत कार्यालय व प्रधान कार्यालयाचे (काही असल्यास) पत्ता
६	अपतदारी ठराव प्रक्रिया समाप्ती तारीख
७	कॉर्पोरेट ऋणकोची परिसमापन प्रारंभ तारीख
८	परिसमापक म्हणून कार्यरत अपतदारी अधिकाऱ्याचे नाव व नोंदणी क्रमांक
९	मंडळासह नोंदणीकृत प्रमाणे परिसमापकाचे पत्ता व ई-मेल
१०	परिसमापकासह पत्रव्यवहाराकरिता वापरावयाचे पत्ता व ई-मेल
११	दावा सादर करण्याची अंतिम तारीख
येथे सूचना देण्यात येत आहे की, दिनांक ०१.०७.२०२४ रोजी झुम डिलकॉम प्रायव्हेट लिमिटेडच्या परिसमापन प्रारंभाचे आदेश राष्ट्रीय कंपनी कायदा न्यायाधिकरण, कोलकाता न्यायपीठ यांनी दिला आहे. झुम डिलकॉम प्रायव्हेट लिमिटेडच्या भागधारकांना येथे कळविण्यात येत आहे की, बाब क्र.१० मध्ये नमुद पत्त्यावर परिसमापकाकडे ३१.०७.२०२४ रोजी किंवा त्यापूर्वी त्यांच्या दाव्याचे पुरावे सादर करावे. आर्थिक धनकोंनी त्यांचे दाव्याचे पुरावे फक्त विद्युत स्वरूपातच सादर करावेत. अन्य इतर धनकोंनी त्यांच्या दाव्याचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा विद्युत स्वरूपात सादर करावेत. दाव्याचे चूकीचे किंवा फसवे पुरावे सादर केल्यास दंडात्मक कारवाई केली जाईल.	
श्रीराम मित्तल परिसमापक ठिकाण: कोलकाता आयबीबीआय/आयपीए-००१/आयपी-पी०२२७६/२०२१-२२/१३६७७ दिनांक: ०८.०७.२०२४ एएफए वैधता दिनांक: ३०.०६.२०२५	